

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.108**

IA-2752/2021

In

IB-85(ND)/2021

**IN THE MATTER OF:**

GK Crystal Homes

Vs.

Ansals Lotus Melange Projects Pvt Ltd

...OPERATIONAL CREDITOR

....RESPONDENT

**SECTION**

U/s 9 of IBC, 2016

**Order delivered on 16.08.2021**

**CORAM:**

**SHRI P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Appellant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 27.8.2021.

  
**(Madhu Narula)**  
**Court Officer**